

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

12. I.A. 1799/2023

IN

C.P.(IB) -910/MB/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES: Assets Care & Reconstruction Enterprise Limited.

V/s.

Rajguru Developers Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Today's board is discharged, due to the personal inconvenience of the Hon'ble
Judicial Member.

List this matter on **16.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//Vithal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)